

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 51

**CA 181/2022 CA 190/2022 IN CP 3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **01.08.2022**

NAME OF THE PARTIES : **Union of India**  
V/s  
**Infrastructure Leasing & Financial Services Ltd & Ors**

*Appearance (via video-conference):*

For the Applicant :

For the R-4 In CA 190/2022 : Mr. Ranjit Prakash, Mr. Anshuman Pande, Ms. Vishalakshi Singh

For R-6 in CA 181/2022 & : Advocate Abhay Nevagi  
For R-10 in CA 190/2022

Section 241-242 of the Companies Act, 2013

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**ORDER**

Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on **08.09.2022**.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)